

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 4182 of 2020

Umesh kumar @ Umesh Kumar Mandal... .. Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Ms. Rashmi Kumar, Advocate
For the Opp. Party : Mr. S. Mahto, A.P.P.

Through Video Conferencing

4/11.09.2020

1. Learned counsel for the petitioner Ms. Rashmi Kumari submits that she has filed supplementary affidavit in this case on 08.09.2020, however the same is not on record.
2. Office is directed to post this case on 25.09.2020 along with supplementary-affidavit.

(Anubha Rawat Choudhary, J.)

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